## (TO BE PUBLISHED IN DELHI GAZETTE PART-IV ORDINARY)

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI DEPARTMENT OF LAW, JUSTICE AND LEGISLATIVE AFFAIRS 8th LEVEL, C-WING, DELHI SECRETARIAT, I.P. ESTATE, NEW DELHI-110002

No.F.3/8/96-Judl./Vol.V/ 590-592

Dated: 2015 2011

## **NOTIFICATION**

No.F.3/8/96-Judl./Vol.V/ : In pursuance of the provisions of Section 6 & 9 of the Indian Christian Marriage Act 1872, the Lieutenant Governor of the National Capital Territory of Delhi is pleased to accord approval to the renewal of Christian Marriage License to Rev. P.K. Samkutty attached to the Full Gospel Church of God (FGC), D-374, Tagore Garden Extension, New Delhi-110027 to solemnize marriages between Indian Christians within the National Capital Territory of Delhi and to grant certificate of marriage, for a period of three years with effect from 04.01.2010 to 03.01.2013.

> By order and in the Name of the Lt. Governor of National Capital Territory of Delhi

> > -Sdr

(Tarun Sahrawat)

Additional Secretary (Law, Justice & L.A.)

No.F.3/8/96-Judl./Vol.V/590-592 Copy forwarded for information and necessary action to:

Dated: 20/5/2011

The Special Secretary (GAD/Coord.), Govt. of NCT of Delhi, Delhi Secretariat, New Delhi for publication in the Delhi Gazette (Ordinary Part-IV), in duplicate together with its Hindi version with the request that five copies of the Gazette, as soon as published, may please be sent to this department for official use.

- The Deputy Commissioner (West), Old Middle School Buidling, Rampura, Delhi. Rev. P.K. Samkutty, Full Gospel Church of God (FGC), D-374, Tagore Garden Extension, New Delhi-110027.

Guard file.

(Tarun Sahrawat)

Additional Secretary (Law, Justice & L.A.)